

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 31/BB/2018	-	Admission	Rule 4 of IB	M/s Fullerton India Credit Company Ltd, Vs M/s Ayurwin Pharma Pvt Ltd.

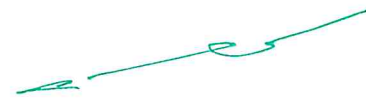
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Mohan Malga 9036744708	Financial creditor	Malga
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**ORDER**

Counsel for Petitioner is present. Matter is listed today for admission. Registry pointed certain objections, Petitioner Counsel to attend to the objections. List it on 06/02/2018.

  
**Member (T)**

  
**Member (J)**